

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-4-2020.

Mr. Rajeev Das ... Applicant.

Versus

State of Goa. ... Respondent.

Shri K. Paulekar, Advocate for the Applicant.

Shri Pravin Faldessai, Addl. Public Prosecutor for the Respondent.

Coram : Nutan D. Sardessai. J.

Dated :09th June, 2020

P.C.:

At the instance of Shri Pravin Faldessai, learned Addl. Public Prosecutor, stands over on 12.06.2020 for reply and arguments.

Nutan D. Sardessai, J.

MF/-